NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

: TCP/41/ (IB)/2017

APPLICATION NUMBER

PETITION NUMBER

LICHTON NONDER

NAME OF THE PETITIONER(S)

: ENTRUST COMMUNICATIONS PVT LTD

NAME OF THE RESPONDENT(S)

: UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AISHWARYA · V

FOR R& P PARTNERS

LOUNSEL FOR RESPONDENT

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2. S. STANLEY JOHN

Coursel for Pelilonia

ORDER

Counsel for Petitioner present and submitted that he made the compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. He also suggests to propose the name of IRP. Counsel for Respondent submitted that time be granted for filing the counter. At request, time is enlarged with the direction to file the counter within seven days by giving a copy to the other side. Matter is posted for final arguments. Put up on 28.07.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)